

# **BUSINESS ADVISORY COMMITTEE**

(Fourteenth Lok Sabha)

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## **FORTY-THIRD REPORT**

(Presented on 28.11.2007)

The Business Advisory Committee held a sitting on Monday, the 26<sup>th</sup> November, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- |     |   |                                      |
|-----|---|--------------------------------------|
| (1) | Discussion and Voting on Supplementary Demands for Grants (General) for 2007-08.  | 4 hours<br>May be discussed together |
| (2) | Discussion and Voting on Demands for Excess Grants (General) for 2005-06.   |                                      |
| (3) | Discussion and Voting on Supplementary Demands for Grants (Railways) for 2007-08.   | 4 hours                              |
| (4) | The Sashastra Seema Bal Bill, 2006, after it has been passed by Rajya Sabha.<br>(Consideration and passing)   | 2 hours                              |
| (5) | The Armed Forces Tribunal Bill, 2005, after it has been passed by Rajya Sabha.<br>(Consideration and passing)   | 2 hours                              |
| (6) | The Constitution (Scheduled Tribes) Union Territories Order (Amendment) Bill, 2007, after it has been passed by Rajya Sabha.<br>(Consideration and passing) | 1 hour                               |

**Contd...2/-**

3. The Committee also recommend that discussions under Rule-193 on the following subjects may be held:-

(i) Indo-US Nuclear Deal

[May be taken up on Wednesday, the 28<sup>th</sup> November, 2007]

(ii) Internal Security

[May be taken up on Saturday, the 1<sup>st</sup> December, 2007]

(iii) Price Rise; and

(iv) Need for harmonious functioning of three organs of the State i.e. Legislature, Judiciary and Executive

[May be taken up on Monday, the 3<sup>rd</sup> December, 2007]

**NEW DELHI;**  
**26<sup>th</sup> November, 2007**  
**Agrahayana 6, 1929 (Saka)**

**SOMNATH CHATTERJEE**  
**Chairman,**  
**Business Advisory Committee.**